

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA



OA. 350/399/2020
MA. 350/227/2020

Date of order: 19.08.2020

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

1. Shri Ganesh Chandra Paul, son of late Haripada Paul, aged about 61 years, by profession- service.
2. Smt. Jaya Paul, wife of Shri Ganesh Chandra Paul, aged about 54 years, by occupation- Housewife.
3. Shri Tarun Kumar Paul, son of late Haripada Paul, aged about 57 years, mentally handicapped son of late Haripada Paul, all residing at 195/A, Anandamath, P.O. Ichapur Nawabganj, District- North 24 Parganas, Pin- 743144.

.....Applicants.

-versus-

1. Union of India, service through the Secretary, Ministry of Defence, Department of Defence Production, Government of India, South Block, New Delhi- 110011.
2. Ordnance Factory Board, service through the Chairman/DGOF, Ordnance Factory Board, Sahid Khudiram Bose Sarani, Kolkata- 700 001.



3. The General Manager, Rifle Factory, Ishapore, P.S. Ichapore Nawabganj, District- North 24 Parganas, Pin- 743144.
4. The Principal Controller of Defence Accounts (Pensions), Draupadighat, Allahabad- 211014. U.P.

.....Respondents.

For the Applicant : Mr. J.R. Das, Counsel

For the Respondents : None

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard ld. Counsel for applicant.

2. It transpires from the letter dated 17.02.2020 which was issued to the applicant no. 3 asking him to produce some documents, that the applicant is yet to respond to the letter.

3. Ld. Counsel for applicants admits at the bar that the applicant was under an impression that having given documents earlier barring the No Objection Certificate from other legal heirs, as mentioned in para 4 of the letter dated 17.02.2020 (Annexure A/8 coll), he was not required to furnish further. However, admittedly no formal reply to the communication dated 17.02.2020 has been submitted by the applicant along with the supporting documents.



4. Hence, as prayed for, we permit the applicant to furnish all the documents as are required in terms of the communication dated 17.02.2020, along with the No Objection Certificate, before the General Manager, Rifle Factory, Ishapore, within a period of 4 weeks from the date of receipt of a copy of this order. Upon receipt of all the documents as mentioned in the communication dated 17.02.2020 along with representation, the General Manager, Rifle Factory, Ishapore shall consider the same and pass an appropriate order within a further period of 2 months.

5. In view of the doctor's prescription dated 13.08.1989 which explicitly indicates that the applicant is mentally disabled for life and he was dependent upon of his parents, he ought to be declared as eligible for family pension. Therefore, in the event, nothing stands in the way, the General Manager shall extend the benefit of family pension to the applicant, if he is otherwise entitled to and in accordance with law, as expeditiously as possible, preferably within 3 months.

6. Accordingly, the present OA stands disposed of with the aforesaid liberty.

MA also stands disposed of.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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